

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.518/2023, IA NO.522/2023 & IA NO.553/2023
IN CP (IB) No.76/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 30th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yash Tandon, Adv.

*: For the Applicant/RP Sh. Anuj Kr.Tiwari
present in person in IA No.518/2023 & IA
No.522/2023 & Res. in IA No.553/2023*

Sh. Mrityunjay Mahendra, Adv.

: For the Applicant in IA N o.553/2023

ORDER

Ld. Counsels representing the parties are present.

IA NO.518/2023, IA NO.522/2023 & IA NO.553/2023

Matters heard. Orders reserved.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

30th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*